

FORM G
(Issued for the Second Time)
INVITATION FOR EXPRESSION OF INTEREST FOR
‘DEENOX POLY-YARN PRIVATE LIMITED’
OPERATING IN TEXTILE MANUFACTURING AND PROCESSING SECTOR IN THANE,
MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Deenox Poly-Yarn Private Limited PAN: AABCD1754G CIN: U18101MH1999PTC120862
2.	Address of the registered office (as per MCA records)	10/12, 1 st Floor, Vithoba Lane, Vitthalwadi, Mumbai, Maharashtra- 400002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	H. No 713, S. No 10, Village Katai Taluka Bhiwandi, District Thane, Maharashtra - 432 302
5.	Installed capacity of main products / services	100 tons per month of dyed yarn (estimated)
6.	Quantity and value of main products / services sold in last financial year	As per FY 2024-25, the Company has had revenue from operations of approx. Rs. 1.08 crores.
7.	Number of employees / workmen	As on CIRP commencement date, there were 11 workmen at the Bhiwandi unit of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirpdeenox@gmail.com . The list of creditors is also available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirpdeenox@gmail.com .
10.	Last date for receipt of expression of interest	August 20, 2026
11.	Date of issue of provisional list of prospective resolution applicants	August 25, 2026
12.	Last date for submission of objections to provisional list	August 30, 2026
13.	Date of issue of final list of prospective resolution applicants	September 4, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 5, 2026

15.	Last date for submission of resolution plans (* subject to extensions as approved by Hon'ble NCLT)	October 7, 2026*
16.	Process email id to submit EOI	cirpdeenox@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not available with the RP



Mr. Anuj Bajpai
Resolution Professional for Deenox Poly-Yarn Private Limited

Reg No: IBS/IPA-001/IP-P00311/2017-2018/10575
Correspondence Address: -6th Floor, WeWork Spectrum Tower,
Bldg.No-II, Chincholi Bunder Road, Malad (w), Mumbai 400064
Reg Address: 708, Raheja Centre, Nariman Point,
Mumbai City, Maharashtra – 400021
Date: July 21, 2026
Place: Mumbai

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